

Title: Papers laid on the table of the House by members/Ministers.

MR. SPEAKER: Now, Papers to be laid on the Table.

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): On behalf of Shri A.R. Antulay, I beg to lay on the Table –

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Wakf Council, New Delhi, for the year 2006-2007, along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Wakf Council, New Delhi, for the year 2006-2007

(Placed in Library, See No. LT 7787/07)

...(Interruptions)

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): I beg to lay on the Table –

- (1) A copy of the Annual Report (Hindi and English versions) of the Fluid Control Research Institute, Palakkad, for the year 2006-2007, along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Fluid Control Research Institute, Palakkad, for the year 2006-2007.

(Placed in Library, See No. LT 7788/07)

...(Interruptions)

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): I beg to lay on the Table –

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
 - (a) (i) Review by the Government of the working of the Balmer Lawrie and Company Limited, Kolkata, for the year 2006-2007.
 - (ii) Annual Report of the Balmer Lawrie and Company Limited, Kolkata, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7789/07)

(b) (i) Review by the Government of the working of the Oil India Limited, Duliajan, for the year 2006-2007.

(ii) Annual Report of the Oil India Limited, Duliajan, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7790/07)

(c) (i) Review by the Government of the working of the Balmer Lawrie Investments Limited, Kolkata, for the year 2006-2007.

(ii) Annual Report of the Balmer Lawrie Investments Limited, Kolkata, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7791/07)

(d) (i) Review by the Government of the working of the Bienco Lawrie Limited, Kolkata, for the year 2006-2007.

(ii) Annual Report of the Bienco Lawrie Limited, Kolkata, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7792/07)

(e) (i) Review by the Government of the working of the Bharat Petroleum Corporation Limited, Mumbai, for the year 2006-2007.

(ii) Annual Report of the Bharat Petroleum Corporation Limited, Mumbai, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7793/07)

(f) (i) Review by the Government of the working of the Hindustan Petroleum Corporation Limited, Mumbai, for the year 2006-2007.

(ii) Annual Report of the Hindustan Petroleum Corporation Limited, Mumbai, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7794/07)

(g) (i) Review by the Government of the working of the Indian Oil Corporation Limited, Mumbai, for the year 2006-2007.

(ii) Annual Report of the Indian Oil Corporation Limited, Mumbai, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7795/07)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Oil Industry Development Board, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Oil Industry Development Board, New Delhi, for the year 2006-2007.

(Placed in Library, See No. LT 7796/07)

...(Interruptions)

THE MINISTER OF TOURISM AND CULTURE (SHRIMATI AMBIKA SONI): I beg to lay on the Table –

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Sangeet Natak Akademi, New Delhi, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sangeet Natak Akademi, New Delhi, for the year 2005-2006.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7797/07)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2003-2004.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 7798/07)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2004-2005.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2004-2005, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2004-2005.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 7799/07)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2005-2006.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2005-2006, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2005-2006.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 7800/07)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the South Central Zone Cultural Centre, Nagpur, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South Central Zone Cultural Centre, Nagpur, for the year 2006-2007.

(Placed in Library, See No. LT 7801/07)

(10) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Punjab Ashok Hotel Company Limited, Chandigarh, for the year 2005-2006.

(ii) Annual Report of the Punjab Ashok Hotel Company Limited, Chandigarh, for the year 2005-2006, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

(Placed in Library, See No. LT 7802/07)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2005-2006.

(13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

(Placed in Library, See No. LT 7803/07)

(14) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Hotel Management and Catering Technology, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Hotel Management and Catering Technology, New Delhi, for the year 2006-2007.

(Placed in Library, See No. LT 7804/07)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Hindustan Insecticides Limited, New Delhi, for the year 2006-2007.

(ii) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7805/07)

(b) (i) Review by the Government of the working of the Madras Fertilizers Limited, Chennai, for the year 2006-2007.

(ii) Annual Report of the Madras Fertilizers Limited, Chennai, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7806/07)

(c) (i) Review by the Government of the working of the Fertilizers Corporation of India Limited, Kolkata, for the year 2006-2007.

(ii) Annual Report of the Fertilizers Corporation of India Limited, Kolkata, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7807/07)

(d) (i) Review by the Government of the working of the National Fertilizers Limited, New Delhi, for the year 2006-2007.

(ii) Annual Report of the National Fertilizers Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7808/07)

(e) (i) Review by the Government of the working of the Rashtriya Chemicals and Fertilizers Limited, Mumbai, for the year 2006-2007.

(ii) Annual Report of the Rashtriya Chemicals and Fertilizers Limited, Mumbai, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7809/07)

(f) (i) Review by the Government of the working of the Fertilizers and Chemicals Travancore Limited, Kochi, for the year 2006-2007.

(ii) Annual Report of the Fertilizers and Chemicals Travancore Limited, Kochi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7810/07)

(g) (i) Review by the Government of the working of the FCI Aravali Gypsum and Minerals India Limited, Jodhpur, for the year 2006-2007.

(ii) Annual Report of the FCI Aravali Gypsum and Minerals India Limited, Jodhpur, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7811/07)

(2) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Hindustan Antibiotics Limited, for the year 2006-2007, within the stipulated period of nine months after the close of the Accounting year.

(Placed in Library, See No. LT 7812/07)

(3) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Indian Drugs and Pharmaceuticals Limited, for the years 2002-2003 to 2006-2007, within the stipulated period of nine months after the close of the respective Accounting years.

(Placed in Library, See No. LT 7813/07)

(4) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Bengal Chemicals and Pharmaceuticals Limited, for the year 2006-2007, within the stipulated period of nine

months after the close of the Accounting year.

(Placed in Library, See No. LT 7814/07)

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...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): On behalf of Shri Naranbhai Rathwa, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (1) Review by the Government of the working of the Indian Railway Finance Corporation Limited, New Delhi, for the year 2006-2007.
- (2) Annual Report of the Indian Railway Finance Corporation Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7815/07)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Rail Vikas Nigam Limited, New Delhi, for the year 2006-2007.
- (ii) Annual Report of the Rail Vikas Nigam Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7816/07)

- (b) (i) Review by the Government of the working of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2006-2007.
- (ii) Annual Report of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7817/07)

- (c) (i) Review by the Government of the working of the Konkan Railway Corporation Limited, New Delhi, for the year 2006-2007.
- (ii) Annual Report of the Konkan Railway Corporation Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7818/07)

- (d) (i) Review by the Government of the working of the Container Corporation of India Limited, New Delhi, for the year 2006-2007.
- (ii) Annual Report of the Container Corporation of India Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7819/07)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the National Scheduled Castes Finance and Development Corporation, New Delhi, for the year 2006-2007.

(ii) Annual Report of the National Scheduled Castes Finance and Development Corporation, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7820/07)

(b) (i) Review by the Government of the working of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 2006-2007.

(ii) Annual Report of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7821/07)

...(Interruptions)

THE MINISTER OF STATE IN THE DEPARTMENT OF HEAVY INDUSTRY, MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRIMATI KANTI SINGH): I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Statement regarding Review by the Government of the working of the Hindustan Paper Corporation Limited, Delhi, for the year 2006-2007.

(ii) Annual Report of the Hindustan Paper Corporation Limited, Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7822/07)

(b) (i) Statement regarding Review by the Government of the working of the Andrew Yule and Company Limited, Kolkata, for the year 2006-2007.

(ii) Annual Report of the Andrew Yule and Company Limited, Kolkata, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7823/07)

(c) (i) Statement regarding Review by the Government of the working of the Sambhar Salts Limited, Jaipur, for the year 2006-2007.

(ii) Annual Report of the Sambhar Salts Limited, Jaipur, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7824/07)

(d) (i) Statement regarding Review by the Government of the working of the Hindustan Salts Limited, Jaipur, for the year 2006-2007.

(ii) Annual Report of the Hindustan Salts Limited, Jaipur, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7825/07)

(e) (i) Statement regarding Review by the Government of the working of the National Instruments Limited, Kolkata, for the year 2006-2007.

(ii) Annual Report of the National Instruments Limited, Kolkata, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7826/07)

(f) (i) Statement regarding Review by the Government of the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 2006-2007.

(ii) Annual Report of the Heavy Engineering Corporation Limited, Ranchi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7827/07)

(g) (i) Statement regarding Review by the Government of the working of the Tyre Corporation of India Limited, Kolkata, for the year 2006-2007.

(ii) Annual Report of the Tyre Corporation of India Limited, Kolkata, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7828/07)

(h) (i) Statement regarding Review by the Government of the working of the Cement Corporation of India Limited, New Delhi, for the year 2006-2007.

(ii) Annual Report of the Cement Corporation of India Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7829/07)

(i) (i) Statement regarding Review by the Government of the working of the HMT Limited, Bangalore, for the year 2006-2007.

(ii) Annual Report of the HMT Limited, Bangalore, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7830/07)

(j) (i) Statement regarding Review by the Government of the working of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 2006-2007.

(ii) Annual Report of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7831/07)

(k) (i) Statement regarding Review by the Government of the working of the Hindustan Cables Limited, Kolkata, for the year 2006-2007.

(ii) Annual Report of the Hindustan Cables Limited, Kolkata, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7832/07)

(l) (i) Statement regarding Review by the Government of the working of the Bharat Yantra Nigam Limited and its subsidiaries, Allahabad, for the year 2006-2007.

(ii) Annual Report of the Bharat Yantra Nigam Limited, and its subsidiaries, Allahabad for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7833/07)

(m) (i) Statement regarding Review by the Government of the working of the National Bicycle Corporation of India Limited, Mumbai, for the year 2006-2007.

(ii) Annual Report of the National Bicycle Corporation of India Limited, Mumbai, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7834/07)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Automotive Research Association of India, Pune, for the year 2006-2007, along with Audited Accounts.

(ii) Statement regarding Review by the Government of the working of the Automotive Research Association of India, Pune, for the year 2006-2007.

(Placed in Library, See No. LT 7835/07)

(3) A copy of the scrutinized Statement of Affairs (Hindi and English versions) of the National Industrial Development Corporation Limited (Under liquidation) as on 31.3.2007.

(Placed in Library, See No. LT 7836/07)

(4) A copy of the Statement of Affairs (under Liquidation) (Hindi and English versions) as on 31.03.2007 showing functioning and performance of the Liquidator of the National Industrial Development Corporation Limited.

(Placed in Library, See No. LT 7837/07)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (DR. AKHILESH DAS): I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Steel Authority of India Limited, New Delhi, for the year 2006-2007.

(ii) Annual Report of Steel Authority of India Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7838/07)

(b) (i) Review by the Government of the working of the MSTC Limited and its subsidiaries, Kolkata, for the year 2006-2007.

(ii) Annual Report of the MSTC Limited and its subsidiaries, Kolkata, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7839/07)

...(Interruptions)

12.02 hrs.